

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.235  
TO BE ANSWERED ON 19.07.2016**

**235. Integrated Development of Villages**

**SHRI RAGHAV LAKHANPAL:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) the details of the schemes/projects undertaken in 2014-15 and 2015-16 by the Government for integrated development of villages where the population of Scheduled Castes is much higher in the country and the Government has provided assistance under the Centrally Sponsored Schemes, State/UT-wise; and

(b) the funds sanctioned, released and utilised for the purpose since inception of the scheme, State/UT-wise?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

(a): The Centrally Sponsored Scheme 'Pradhan Mantri Adarsh Gram Yojana' (PMAGY) is being implemented for integrated development of Scheduled Castes (SC) majority villages having SC Population concentration > 50%. In 2010 the scheme was launched on Pilot basis in 1000 villages in 5 States viz. Assam, Bihar, Himachal Pradesh, Rajasthan and Tamil Nadu. The Scheme was further revised on 22.01.2015 and extended to another 1500 SC majority villages in Assam, Uttar Pradesh, West Bengal, Madhya Pradesh, Karnataka, Punjab, Uttarakhand, Odisha, Jharkhand and Chattisgarh.

The principal objective of the Scheme is integrated development of SC Majority Villages:

1. Primarily through convergent implementation of the relevant Central and State Schemes;
2. By providing these villages Central Assistance in form of gap-filling funds to the extent of Rs. 20.00 lakh per village, to be increased by another Rs. 5 lakh if state makes a matching contribution for the purpose of taking up all activities which do not get covered under the existing Central and State Government Schemes.

(b): Given in Annexure-I.

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**Annexure-I as referred in reply to part (b) of LOK SABHA UNSTARRED QUESTION  
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**1.1. Status of fund released under the pilot phase and its utilization:**

Name of State	Central Assistance Released (Rs. in crores)				Pending Utilization Certificates
	2009-10	2010-11	2011-12	Total	
Assam	-	10.10	10.00	20.10	Nil
Bihar	1.3	21.425	22.50	45.225	Nil
Himachal Pradesh	-	22.725	22.50	45.225	10.61 crore
Rajasthan	1.4	21.325	22.50	45.225	Nil
Tamil Nadu	1.3	21.425	22.50	45.225	Nil
<b>Total</b>	<b>4.0</b>	<b>97.00</b>	<b>100.00</b>	<b>201.00</b>	

**1.2. Status of fund released under extended phase:**

Sl	Name of State	Date of release of fund	No of Village	Central Assistance Released (Rs. Cr)			Utilization Certificate
				2014-15	2015-16	2016-17	
1	Uttar Pradesh	30-09-2015	200	0	42.00		Not due
2	Madhya Pradesh	08-09-2015 & 14-01-2016	185 15	0	38.85	3.15	Not due
3	Karnataka	11-12-2015	200	0	40.00		Not due
4	Punjab	23-03-2015 & 30-09-2015	100	17.50	3.50		Not due
5	Odisha	16-11-2015	100	0	21.00		Not due
6	Jharkhand	27-08-2015	100	0	21.00		Not due
7	Chhattisgarh	27-08-2015	100	0	21.00		Not due
<b>Total</b>			<b>1000</b>	<b>17.50</b>	<b>187.35</b>	<b>3.15</b>	

**1.3. Status of fund released under discretionary quota:**

Sl	Name of State	Date of release of fund	No of Village	Central Assistance Released (Rs. Cr)			Utilization Certificate
				2014-15	2015-16	2016-17	
1	Uttar Pradesh	24-03-2015	10	1.00	0	0	Not due
2	Madhya Pradesh	24-03-2015 14-01-2016	77	7.70	8.47	0	Not due
3	Karnataka	24-03-2015	1	0.10	0	0	Not due
4	Punjab	24-03-2015	12	1.20	0	0	Not due
5	Haryana	24-03-2015	12	1.20	0	0	Not due
6	Andhra Pradesh	24-03-2015	7	0.70	0	0	Not due
7	Telangana	24-03-2015	6	0.60	0	0	Not due
<b>Total</b>			<b>125</b>	<b>12.50</b>	<b>8.47</b>	<b>0</b>	

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